

Shri S. K. Patil: We are having security enforced. We are paying money to the State Governments in order that they enforce it and so on

Shri Tangamani: 4543 cases of thefts were detected and 186 tons of wire were recovered. May I know the value of the copper wire recovered and also the value of the wire stolen but not recovered?

Shri S. K. Patil: I have not got the figures here as to the value and if the hon. Member gives notice of a question, it will be furnished

Shri Tangamani: May I at least know the value of the 186 tons of copper wire recovered?

Shri S. K. Patil: I have not got the figures

WRITTEN ANSWERS TO QUESTIONS

Running Time of Trains

*796. { **Shri Nagi Reddy:**
Shrimati Parvathi Krishnan:
Shri Rami Reddy:

Will the Minister of Railways be pleased to state

(a) whether it is a fact that the running time between a Junction and the preceding station has been increased as a general rule on all railways, and

(b) if so, what is the total amount of extra expenditure involved by this change?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No

(b) Does not arise

बातानुकूलित गाड़िया

*७२८. श्री प्रकाश वीर शास्त्री. क्या रेलवे कंपनी यह बताने की कृपा करेंगे कि

(क) क्या कुछ अन्य मार्गों पर बातानुकूलित गाड़ियाँ बसाने के लिये कोई योजना सरकार के विचाराधीन है ; और

(ख) क्या सरकार बातानुकूलित गाड़ियों के तीसरी बेंची के टिकटों में छूट की जांच करने वाले गाड़ियों को अधिक सुविधाएँ देने पर विचार कर रही है ?

रेलवे उपमंत्री (श्री शाहनवाज खां) :

(क) और (ख) अभी नहीं ।

Central Tractor Organisation

*795. **Shri Thanulingam Nadar:** Will the Minister of Food and Agriculture be pleased to state

(a) whether Government periodically examine the accounts and verify by physical counting the stores of the Central Tractor Organisation,

(b) whether any such verification was made in the year 1951 and any report submitted to Government,

(c) whether any case of embezzlement was brought to the notice of Government in the year 1951 or in the previous year, and

(d) if so, what was the estimated loss to Government and what action has been taken on that?

The Minister of Food and Agriculture (Shri A P Jain): (a) and (b) Yes

(c) Yes 7 cases

(d) The loss to Government was Rs 27,135. The cases were handed over to the police and the two persons responsible for embezzlement have been convicted by courts of law. 4 officers were punished departmentally for lack of supervision.

Damage to Electric Multiple Coaches between Howrah and Burdwan

*736. **Shri Subiman Ghose:** Will the Minister of Railways be pleased to state

(a) whether it is a fact that the Railways have suffered heavy damages from cutting of seat covers, making holes into foamrubber cushions and disfiguring wax polished sides in the